

13

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 159/1996
in
O.A. NO. 587/1995

New Delhi this the 18th day of September, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE SHRI R. K. AHUJA, MEMBER (A)

Shri Komal Singh S/O Shri Nannu,
working as Chowkidar, under P.W.I.
Northern Railway, Khurja Jn.
R/O H. No. 34-B, N. Railway
Colony Dhankar (U.P.),
Distt. Bulandshahar. ... Petitioner

(By Shri B. S. Mainee, Advocate)

-Versus-

1. Shri V. K. Aggarwal,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Shri I.P.S. Anand,
Divisional Railway Manager,
Northern Railway,
Allahabad (U.P.) ... Respondents

(By Shri R. L. Dhawan, Advocate)

The petition having been heard on 18.9.1996
the Tribunal on the same day delivered the
following :

O R D E R

CHETTUR SANKARAN NAIR, J./CHAIRMAN —

Counsel for respondents submits that the
directions in O.A. No. 587/1995 have been complied
with. He has also lodged a statement in writing
to this effect. We record the submission. We
consider it unnecessary to proceed with the


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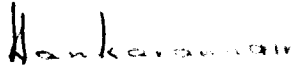
14

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matter further and dismiss the petition without
expressing any opinion on the merits. No costs.

Dated, the 18th September, 1996.


(R. K. Ahuja)
Member (A)


(Chettur Sankaran Nair, J.)
Chairman

/as/